

GOVERNMENT OF INDIA  
MINISTRY OF PORTS, SHIPPING AND WATERWAYS

**LOK SABHA**  
**UNSTARRED QUESTION NO. 2105**  
ANSWERED ON 12.12.2025

**STATUS OF NATIONAL WATERWAYS 37 AND 58**

2105. SHRI ARUN BHARTI:

Will the Minister of PORTS, SHIPPING AND WATERWAYS be pleased to state:

**पत्तन, पोत परिवहन और जलमार्ग मंत्री**

- (a) the current status of National Waterway 37 (Gandak River) and National Waterway 58 (Kosi River) in Bihar;
- (b) the total funds allocated for conducting feasibility studies and Detailed Project Report (DPR) preparation for waterways;
- (c) the potential for cargo and passenger movement identified on the said waterways;
- (d) the steps being taken to develop floating jetties and navigation aids to operationalize these routes; and
- (e) the status of any cross-border inland water trade protocol being developed with Nepal using the said rivers?

**ANSWER**

MINISTER OF PORTS, SHIPPING AND WATERWAYS  
(SHRI SARBANANDA SONOWAL)

(a) & (b) The River Gandak and the River Kosi were declared as National Waterway (NW) – 37 and National Waterways - 58 under National Waterways Act, 2016. Two jetties have been deployed on NW-37 (River Gandak) at Mangalpur (Nautan) & opposite bank in Bettiah. M/s. Rail India Technical and Economic Service Ltd. (RITES) have been engaged to update the Detailed Project Report (DPR) prepared by Government of Bihar in 2013 at a cost of Rs. 92.75 lakh. Inland Waterways Authority of India (IWAI) an autonomous organisation under Ministry of Ports, Shipping and Waterways had conducted hydrographic survey in NW-58 (River Kosi) in 2024, and the river was not found feasible for movement of cargo.

(c) To ascertain the potential for cargo and passenger movement on the River Gandak upgradation of DPR has been awarded to M/s RITES.

(d) For operationalization of NW–37 (River Gandak), two Community Jetties have been deployed at Mangalpur (Nautan) & opposite bank in Bettiah. As the River Kosi (NW-

58) has not been found feasible for Cargo Movement, no interventions are planned for River Kosi at present.

(e) Routes including waterways for movement of cargo have already been included in Treaty of Transit between Govt. of India and Nepal.

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